

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/76/2020 IN CP/433/IB/2018  
NAME OF PETITIONER : J Karthiga (Liquidator) (KCT steels Pvt Ltd)  
NAME OF RESPONDENT :  
SECTION : Sec 54(1) of IBC

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**ORDER**

Ld. Counsel for the Liquidator Ms. Kavitha Singuluri is present through video conferencing mode.

Ld. Liquidator is directed to produce bank statement in relation to liquidation and Liquidator's statement to this Tribunal within a period of one week. Post this matter on **24.03.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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